

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.333/2003 IN O.A.NO.2876/2001

Tuesday, this the 28th day of October, 2003

Hon'ble Shri Kuldip Singh, Member (J)
Hon'ble Shri S. K. Naik, Member (A)

Ex. Const. Rajender Singh Yadav
s/o Shri Sheodan Singh
r/o Village Ishapur, PS Gulawati
Distt. Buandshahar (UP)

..Applicant
(By Advocate: Shri Neeraj Shekhar for Shri Sachin
Chauhan)

Versus

1. Shri R.S.Gupta
Commissioner of Police
PHQ, MSO Building
IP Estate, New Delhi
2. Shri D.S.Norawat
DCP, HQ HDQRS (Estt) Delhi
PHQ MSO Building
IP Estate, New Delhi
3. Shri Rupender Kumar
Addl.Dy.Commissioner of Police
PCR, Delhi
PHQ MSO Building
IP Estate, New Delhi

(By Advocate: Smt. Jasmine Ahmed)

..Respondents

O R D E R (ORAL)

Shri Kuldip Singh:-

Since the Hon'ble High Court has stayed the operation of the impugned order, Contempt Petition stands disposed of. In case, if there is any need, the same may be revived after the order is passed by the Hon'ble High Court.

2. As for present, CP is disposed of. Notices are discharged.

Naik
(S.K. Naik)
Member (A)

Kuldip
(Kuldip Singh)
Member (J)

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